



**THE TAMIL NADU LEGISLATIVE ASSEMBLY**

**FIFTH ASSEMBLY**

**THIRTEENTH SESSION – SECOND MEETING  
(2<sup>nd</sup> May 1975)**

**RESUME**

**GOVERNMENT OF TAMIL NADU  
1974**

**Legislative Assembly Department  
Fort. St. George, Madras-9**



**TAMIL NADU LEGISLATIVE ASSEMBLY**  
**FIFTH ASSEMBLY – THIRTEENTH SESSION- SECOND MEETING**

**2nd May, 1975**

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The Second Meeting of the Thirteenth Session of the Fifth Assembly was convened to meet on the 2<sup>nd</sup> May, 1975 and adjourned sine die on that day.

**I. PROROGATION**

The Thirteenth Session of the Fifth Tamil Nadu Legislative Assembly was prorogued with effect from the 13<sup>th</sup> May 1975.

**II. ADJOURNMENT MOTIONS**

The Hon. Speaker withheld his consent to raise the following notices of motions for adjournment of the Business of the House:-

<i>Serial Number</i>	<i>Name of Member</i>	<i>Subject matter.</i>
1	Thiruvallargal K.T.K. Tangamani and S.Alagarsamy.	To discuss about the serious situation arising out of stoppage of Relief work resulting in drinking water scarcity, unemployment in villages leading to inability to buy daily needs for majority of the affected areas.
2	Thiru N.K. Palanisamy	To discuss about the sudden stoppage of drought relief measures in Coimbatore District and the consequent dislocation of millions of people and the acute drinking water scarcity prevailing in that District.
3	Thiruvallargal K.T.K. Tangamani and A.R. Marimuthu	To discuss about the serious situation arising out of coercive methods adopted by Revenue and Sales Tax officials for collecting Government sponsored drought relief funds even in the most affected areas like Aruppukottai Taluk.
4	Thiruvallargal K.T.K. Tangamani and A.R. Marimuthu	To discuss about the hardship experienced by the people due to the acute scarcity of drinking water in Tamil Nadu in general and in the city of Madras in particular.
5	Thiru A.R. Marimuthu	To discuss about the compulsory procurement of paddy even after the collection of levy by the officers of the Civil Supplies Corporation in Thanjavur District.

<i>Serial Number</i>	<i>Name of Member</i>	<i>Subject matter.</i>
6	Thiru S.Sangumuthu Thevar	To discuss about the death of a person in the police custody in Ambasamudaram on 21 <sup>st</sup> April 1975.
7	Thiru S.Alagarsamy	To discuss about the refusal for granting loan by the Salem District Co-operative Banks and its branches and the consequent sufferings of Agriculturists in that area.

### III. GOVERNMENT RESOLUTION

The Hon. Dr.V.R.Nedunchezhiyan, Minister for Education and Tourism moved the following resolution:-

“That this House ratifies the amendments to the Constitution of India falling within the purview of the proviso to clause (2) of article 368 thereof, proposed to be made by the Constitution (Thirty-eight Amendment) Bill, 1975, as passed by the two Houses of Parliament, which seeks to made Sikkim a State in the Union and the Short title of which has been changed into the Constitution (Thirty-sixth Amendment) Act, 1975.”

The above resolution was passed nem con.

### IV. GOVERNMENT MOTIONS

The Hon. Dr.V.R.Nedunchezhiyan, Minister for Education and Tourism moved that the question hour for that day be suspended. The motion was put and carried.

### V.PAPERS PLACED ON THE TABLE OF THE HOUSE

Six papers were placed on the Table of the House, the details of which are given below:-

A) Statutory Rules and Orders	..	3
B) Reports, Notification and other papers	..	3
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Total	..	6
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M. SHANMUGASUBRAMANIAM  
*Secretary*

**APPENDIX**

**COMMITTEES OF THE HOUSE 1975-76**

**BUSINESS ADVISORY COMMITTEE  
(Constituted on 19<sup>th</sup> April 1975)**

1. Hon. PULAVAR K. GOVINDAN, Speaker, Chairman.
2. Hon Dr. M. KARUNANIDHI, Chief Minister.
3. Hon Dr.V.R. NEDUNCHEZHIAN, Leader of the House.
4. Hon Thiru. S. MADHAVAN, Minister for Food and Co-operation.
5. Hon Thiru K.ANBAZHAGAN, Minister for Health.
6. Hon Thiru N. GANAPATHY, Deputy Speaker.
7. Thiru T.P. ALAGAMUTHU, Chief Government Whip.
8. Thiru G.R. EDMUND
9. Thiru R.PONNAPPA NADAR.
10. Thiru A.R. MARIMUTHU
11. Thiru A.R. PERUMAL.
12. Thiru A.M. MOHIDEEN.
13. Thiru B.VENKATASWAMY.
14. Thiru K.T.K. TANGAMANI.
15. Thiru MANALI C. KANDASWAMI.
16. Thirumathi SATHYAVANI MUTHU.
17. Thiru E.S. THYAGARAJAN.

**COMMITTEE ON RULES  
(Constituted on 19<sup>th</sup> April 1975)**

1. Hon. PULAVAR K. GOVINDAN, Speaker, Chairman.
2. Hon Dr. M. KARUNANIDHI, Chief Minister.
3. Hon Dr.V.R. NEDUNCHEZHIAN, Leader of the House.
4. Hon Thiru. S. MADHAVAN, Minister for Food and Co-operation
5. Hon Thiru. N.GANAPATHY, Deputy Speaker.
6. Thiru. .T.P. ALAGAMUTHU, Chief Government Whip.
7. Thiru. G.R.EDMUND
8. Thiru. N.KASIRAMAN
9. Thiru. N.V. GURUSAMI.
10. Thiru. SOWDI S. SUNDARA BHARATHI.
11. Thiru. K.T.K. THANGAMANI.
12. Thiru. K.THIRUPPATHY.
13. Thiru. M.DEVARAJAN.
14. Thiru. DURAI MURUGAN.
15. Dr.S.M. PALANIAPPAN.
16. Thiru. K.A.WAHAB,
17. Thirumathi JOTHI VENKATACHELLUM.

**COMMITTEE ON DELEGATED LEGISLATION**  
(Constituted on 19<sup>th</sup> April 1975)

1. Hon. Thiru N. GANAPATHI- Deputy Speaker (Chairman).
2. Thiru. V.M. ABDUL JABBAR.
3. Thiru. V. RAJAGOPAL.
4. Thiru A. RAJAMANICKAM
5. Thiru V.K.RAJAH PILLAY.
6. Thiru T. GANAPATHY.
7. Thiru M.SATHIAMOORTHY.
8. Thiru M. SUBRAMANIAM.
9. Thiru K.M. SUBRAMANIAM.
10. Thiru K.KAMATCHI.
11. Thiru M.MUTHIAH.
12. Thiru G.RAJARAM.

**MEMBERS FROM THE LEGISLATIVE COUNCIL**

1. Thiru M. SANKARALINGAM.
2. Selvi C.THAMIZHARASI.
3. Thiru A.BALASUBRAMANIAM.
4. Thiru Ku.MA. BALASUBRAMANIAM.
5. Thiru V.R. PERIANNAN.

**COMMITTEE ON PRIVILEGES**  
(Constituted on 19<sup>th</sup> April 1975)

1. Hon. Thiru N.GANAPATHY, Deputy Speaker (Chairman).
2. Hon. Dr.V.R. NEDUNCHEZHIAN, Leader of the House.
3. Thirumathi T.N. ANANDANAYAKI.
4. Thiru G. ILANGO VAN.
5. Thiru K.KANDASWAMY.
6. Thiru A. SWAMIDHAS.
7. Thiru P. SOUNDARA PANDIAN.
8. Thiru K.T.K. TANGAMANI.
9. Thiru S. NALLASWAMY.
10. Thiru N. NACHIMUTHU.
11. Thiru A.M.T.NACHIAPPAN.
12. Thiru V. BALASUNDARAM.
13. Thiru A.M.RAJA.
14. Thiru K.A. WAHAB.
15. Thiru N. VEERASWAMY.
16. Thiru B.VENKATASWAMY.

**HOUSE COMMITTEE**  
**(Constituted on 19<sup>th</sup> April 1975)**

1. Hon. Thiru N.GANAPATHY, Deputy Speaker (Chairman).
2. Thiru S.ALAGU THEVAR.
3. Thiru MANALI C.KANDASAMY.
4. Thiru V. KARTHEESAN.
5. Thiru K.KAMATCHI.
6. Thiru N.KITTAPPA.
- 7.. Thiru K.N.KUMARASAMY.
8. Thiru N.V. GURUSAMY.
9. Thiru K.S. KOTHANDARAMIAH.
10. Thiru S. SANGUMUTHU THEVAR.
11. Thiru A. CHINNASAMY.
12. Thiru T.P. SRINIVASAN.
13. Thiru K. JABAMALAI.
14. Thiru E.M.NATARAJAN.
15. Thiru E.S. THYAGARAJAN.
16. Thiru S.M. DURAIRAJ.
17. Thiru M.A. LATHEEF.
18. Thiru S. VADIVEL.

**COMMITTEE ON GOVERNMENT ASSURANCES**  
**(Constituted on 19<sup>th</sup> April 1975)**

1. Thiru A. SUBRAMANIAM- Chairman.
2. Thiru M.A. ABUSALI.
3. Thiru C. ARANGANAYAKAM.
4. Thiru S. RAMANATHAN.
5. Thiru G. ILANGOVAN,.
6. Thiru TAZHAI M. KARUNANIDHI.
7. Thiru V. SELLADURAI.
8. Thiru N. DENNIS
9. Thiru A. THIGARAJAN.
10. Thiru K.H. BOMMAN.
11. Thiru S. VADIVEL.
12. Thiru A. VELLADURI.

**COMMITTEE ON ESTIMATES**  
**(Constituted on 19<sup>th</sup> April 1975)**

1. Thiru L.GANESAN- Chairman.
2. Hon. Dr. M.KARUNANIDHI (Chief Minister in-charge of Finance Ex-officio.)
3. Thiru B. VENKATASWAMY (Chairman, Committee on Public Accounts, Ex-Officio)
4. Thiru ANDI AMBALAM.
5. Thiru ALADI ARUNA.
6. Thiru R.RAMALINGAM.
7. Thiru V.K. RAMARASAN.
8. Thiru M.R. KANNAN.
9. Thiru K.N.KUMARASWAMY.
10. Thiru SOWDI S. SUNDRA BHARATHI.
11. Thiru G. SIVAPERUMAL.
12. Thiru D.S.A. SIVAPRAKASAM.
13. Thiru T.K. SIRAIMETTAN.
14. Thiru K.T.K. THANGAMANI.
15. Thiru E.K. DURAISWAMY.
16. Dr. R. NAINAMALAI.
17. Thiru K.A. WAHAB.
18. Thiru C.G. VISWANATHAN.

**MEMBERS FROM THE LEGISLATIVE COUNCIL**

1. Thiru S.A. RAJAMANICKAM.
2. Thiru ERA. SAMBASIVAN.
3. Thiru A. THANGAVELU.
4. Thiru M.M. BAKKAR.
5. Thiru Y. VENKATESWARA DIKSHIDAR.

**COMMITTEE ON PUBLIC ACCOUNTS**  
**(Constituted on 19<sup>th</sup> April 1975)**

1. Thiru B.VENKATASWAMY –Chairman.
2. Hon. Dr. M.KARUNANIDHI- (Chief Minister in-charge of Finance, Ex-officio)
3. Thiru L. GANESAN –(Chairman, Committee on Estimates, Ex-officio).
4. Thiru S. ALAGARSAMY.
5. Thirumathi T.N. ANANDANAYAKI.
6. Thiru M.RATHINASABAPATHY.
7. Thiru M.V. KARIVENGADAM.
8. Thiru R.GOVINDARAJAN.
9. Thiru KOVAI CHEZHIYAN.
10. Thiru SOWDI S. SUNDARA BHARATHI.
11. Thiru K.SUPPU.
12. Thiru A.K. SUBBIAH.
13. Thiru M. SURULIVEL.
14. Thiru P. NAGALINGAM.
15. Thiru N.S. BALARAMAN.
16. Thiru M.PALANIVELAN.
17. Thiru M.A. LATHEEF.
18. Thiru J. JAMES.

**MEMBERS FROM THE LEGISLATIVE COUNCIL**

1. Thiru S.T.ADITYAN
2. Thiru N.SUNDARESA THEVAR.
3. Thiru V. THANGAPANDIYAN.
4. Thiru S.S. THENNARASU.
5. Thiru K.RAJARAM.

**COMMITTEE ON PUBLIC UNDERTAKINGS**  
**(Constituted on 19<sup>th</sup> April 1975)**

1. Thiru V.BALASUNDARAN- Chairman.
2. Thiru V.M.ABDUL JABAR.
3. Thiru A. ARUMUGAM.
4. Thiru M.KANDASAMY.
5. Thiru N. KRISHNAN.
6. Thiru S. SAHADEVAN.
7. Thiru M. CHINNASWAMI
8. Thiru M. SURENDRAN.
9. Thiru N. SOMASUNDARAM.
10. Thiru N.K PALANISWAMY
11. Thiru K.H. BOMMAN.
12. Thiru R.PONNAPPA NADAR.
13. Thiru M. MUTHIAH.
14. Thiru P. MUTHUSAMY.
15. Thiru S. MURUGAIYAN.
16. Thiru MUNU ADHI.

**MEMBERS FROM THE LEGISLATIVE COUNCIL**

1. Thiru S. RAMAKRISHNA THEVAR.
2. Thiru M. RAMANATHAN.
3. Thiru S. NARAYANASWAMI
4. Thiru C. RUSSEL RAJ.
5. Thiru K.S. GANAPATHY.